

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 300 OF 2018 & IA NOS. 1247, 1248, 1251, 1326, 1320,  
1508, 1559 AND 1891 OF 2018 &  
IA NO. 90 OF 2019**

**Dated: 18<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**M/s Jay Madhok Energy Private Limited ...Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.  
Mr. Vishal Gohri  
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1  
  
Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Ms. Parminder Kaur for R-2  
(*THINK GAS*)

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **27.03.2019**.

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

Ts/kt